

Naphthalene Plant in Durgapur

*114. **Shri Subiman Ghose:** Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) whether a plant to produce naphthalene as a by-product was commissioned at the Durgapur Steel Works recently;

(b) if so, the name of the Company and the country which has built it;

(c) how many tons of refined naphthalene oil will be produced per day;

(d) what is the requirement of such oil in India per year;

(e) whether there is any such plant in any part of India; and

(f) if so, where?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir.

(b) This plant forms part of the Durgapur Steel Works and was erected by Indian Steel Works Construction Company, London to whom the construction of the entire steel works has been entrusted.

(c) Naphthalene is not an oil. It is a solid material. The plant is designed to produce 14.5 tons of naphthalene per day.

(d) The demand of naphthalene is now estimated at 1000 tons per year.

(e) Yes, Sir.

(f) Calcutta, Jharia, Kusunda (Bihar) and Bombay. Besides Rourkela and Bhilai Steel Works will also produce naphthalene.

Export of Iron Scrap

*116. { **Shri Subodh Hansda:**
Shri R. C. Majhi:

Will the **Minister of Steel, Mines and Fuel** be pleased to state:

(a) whether it is a fact that Government have banned exporting of certain

varieties of iron scrap to foreign countries;

(b) if so, what varieties have been banned;

(c) whether the entire banned varieties are consumed in our country; and

(d) if so, what percentage is consumed by the public sector?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (d). Export of those categories of scrap which can be used in the country is banned. Heavy Melting Scrap, No. 1 quality sheet cuttings, Industrial and Re-rollable scrap are not generally allowed export as these categories can be fully utilised within the country. However, as an incentive for exports, small quantity of No. 1 sheet cuttings and Heavy Melting Scrap are allowed. The consumption at present of melting scrap by units in the public sector is about 80 per cent. of the total arisings of this category.

Smuggling by S.S. "Ruth Everett"

*117. { **Shri Amjad Ali:**
Shri Sadhan Gupta:
Shri B. Das Gupta:
Shri Aurobindo Ghosal:
Shri Wodeyar:
Shri Jaganatha Rao:
Shri Achar:
Shrimati Mafida Ahmed:

Will the **Minister of Finance** be pleased to state:

(a) whether it is a fact that a Ship named s.s. "RUTH EVERETT", an American Cargo Ship has been fined Rs. 26 lakhs by the Customs Collector of Calcutta;

(b) what are the reasons for imposing such a heavy fine on a cargo ship;

(c) has the Ship been confiscated; and

(d) has this fine been collected from the vessel's Master?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir.

(b) and (c). The fine of Rs. 26 lakhs was imposed in lieu of confiscation of the ship under section 167 (12A) of the Sea Customs Act for contravention of the provisions of section 52A *ibid* in consequence of the discovery of the existence of several "hides" or "cavities" on the ship. The total amount of gold recovered from the ship or ship's personnel was 33,116 tolas valued at Rs. 43,35,996 approximately.

(d) The fine has been collected from the owners' agents of the ship at Calcutta.

Shortage of Coal

*118. **Shri Ramji Verma:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a number of brick manufacturing firms are facing closure due to shortage of coal;

(b) what is the normal demand of coal by the brick manufacturing firms;

(c) whether it is a fact that these brick manufacturing firms have to largely depend on Railways for wagons; and

(d) the steps Government proposes to take to maintain the supply of these brick manufacturing firms?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Government are aware that supplies of coal to brick kilns, generally, in all the States have been inadequate, and it is likely that certain brick kilns may have closed down due to coal shortage. It has to be remembered, however, that, for the purpose of movement, brick burning coal has almost the lowest priority compared to coal for other categories of consumers.

(b) The annual demand from all the States for brick burning coal which moves by rail is about 150,600 wagons.

(c) Yes, except those manufacturers who are situated near the coalfields.

(d) To increase the supplies to the consumers of brick burning coal:

(i) consumers are encouraged to take more supplies during the slack season of the Railways; and

(ii) a proposal to open coal dumps at suitable places is under examination in consultation with the State Governments.

Fleet Air Arm Base

*119. **Shri A. K. Gopalan:**
Shri Kodiyan:
Shri Narayanankutty Menon:
Shri Jinachandran:
Shri Maniyangadan:

Will the Minister of Defence be pleased to state:

(a) whether the Government of India have since come to any decision regarding the location of the Fleet Air Arm Base of the Navy;

(b) if so, where; and

(c) when the construction work on the base is likely to start?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) No, Sir.

(b) and (c). Do not arise.

Barauni Refinery

*120. **Shri Rajeshwar Patel:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the Russians have suggested a change of site for the Barauni Refinery;

(b) if so, the reasons for the same; and

(c) Government's decision thereon?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) and (c). Do not arise.